## 131 Calling Attention to

II. A copy each (in English attd Hindi) of the following Notifications of the Ministry 0f Home Affairs (Department of Personnel and Administrative Reforms), under subsection (2) of sectioji 3 of the All India Services Act, 1951:—

(i) G.S.R. No. 507, dated the 22nd April, 1978, publishing the Indian Administrative Service (Fixation of Cadre Strength Fourth Amendment Regulations, 1978.

(ii) G.S.R. No. 542, dated the 29th April, 1978, publishing the Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1978.

(iii) G.S.R No 543, dated the 29th April, 1978, publishing the Indian Police Service (Pay) Fourth Amendment Rules, 1978.

(iV) G.S.R. No. 544, dated the 29th April, 1978, publishing the IndiaVi Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1978.

(v) G.S.R. No. 545, dated the 29th April, 1978, publishing the Indian Police Service (Fixation of Cadre Strength) SecoVid Amendment Regulations, 1978.

[Placed in Library. See No. LT-2260/78 for (I) to (V)].

I. Report (1976-77) and Accounts of the N»yveli Lignite Corporation Limited, Neyveli (Tamilnadu) and Related (Papers

II. A note on the implementation of the Recommendation No. 17 contained in the Sixty-Second Report of the Committee *10n* Public Undertakings

**ऊर्जा मंत्रालय में राज्य मंत्री (श्री फजलूर** रहमान): श्रीमन्, मैं ग्रापकी ग्रन्मति से निम्नलिखित पत्न सभा पटल पर रखता हुं :

a mafoer oj urgent

public importance

I. कप्पनी अधिनियम, 1966 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :

(i) 1976-77 के वर्ग के लिए नेवेली लिगनाइट कारपोरेशन लिमिटेड, नेवेली (तामिलनाडु) का 21वां वार्षिक प्रतिवेदन तथा लेख, लेखों पर लेखा-परीक्षकों के प्रतिवेदन ग्रौर उन पर भारत नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-2080/78 for (I) and (II)].

II. राज्य विद्युत बोडों के क. यंकरण के सम्बन्ध में सरकारी उपक्रमों सम्बन्धी समिति के 62वें प्रतिबेदन में ग्रन्तविष्ट सिफारिण संख्या 17क कार्यान्वयन के सम्बन्ध में एक टिप्पण (ग्रंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT-2361/78].

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Situation arising out of arrests and killing of Scheduled Castes and Neo-Buddhists in Agra Nand calling in of the Army and imposition of curfew there on the 1st May, 1978

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh) Sir, I beg to call the attention of the Minister of Home Affairs to the situation arising out of arrests aVid killing of Scheduled Castes and neo-Buddhists in Agra and calling in of the army and imposition of curfew there on May 1, 1978.